Price Control Order, these are available in plenty and there have been no imports during last four years;

- (b) whether the Ministry took up the matter for their inclusion under price control after sending recommendations;
- (c) if so, the details threof and if not, the reasons therefor;
- (d) whether the Ministry is aware of price increase of 141 per cent ir. Tetanus after the intervention of Department of Chemicals; and
- (e) if so, what steps have been taken by Government to control the prices by the Ministry to make them "available at reasonable prices to the consumer?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND F' • MILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (c) and (e) The vaccines used for the EPI Programme have been recommended for inclusion under category I of the DPCO 1987 to the Department of Chemicals.

(d) Any unjustified increase in the price of drugs|vaccines is monitored by the Depart of Chemicals for taking remedial measures.

Negligence in baggage clearance at Indira Gandhi International Airport

- 2714. SHRI SUKOMAL SEN; Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:
- (a) whether Government's atten, tion has been drawn to incident of low alertness and at times grossly negligence in baggage clearance at Indira Gandhi International Airport; and
- (b) if so, what steps were taken to provide more effective security mea sured at the airport?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTI LAL VORA); (a) and (b) There is no fall in the alertness or negligence in baggage clearance at Indira Gandhi International Airport. However, security arrangements are constantly monitored with a view to improving them.

Profusion of Pan Masala Brand in the Market

2715. DR. ABRAR AHMED KHAN: SHRIMATI RTAN KUMARI

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

- (a) whether it is a fact that there is a profusion of pan masala brands in the market and some of these varie ties have been found to have excess saccharine as an artificial sweetner without any label declaration to that effect; if so, the details thereof;
- (b) whether it is a fact that Pan Masala causes cancer, injurious to health; and
- (c) the reaction of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Pan Masala in different brand names are in the market. Addition of saccharine artificial sweetner is not permitted in Pan Masala. Some Pan Masala samples have been found to contain saccharine. Legal action in such cases have been initiated by the State Governments.

(b) and (c) There are inadequate epidemiological studies on this aspect and it is very difficult to categorcally state that consumption of pan masala is injurious to health.

Death doe to Heat Stroke

3716. SHRI D. B. CHANDRE GOWDA: Will the Minister of HEALTH